## **Declaration of Assets and Liabitities**

Year: 2024

NIL

I, MD TAUQUEER, SON of MD MAQUBOOL, aged 29 years belonging to BIHAR LEGISLATIVE ASSEMBLY PATNA service and presently working as DRIVER BIHAR LEGISLATIVE ASSEMBLY PATNA give herein below the details of the assets (immovable, bank balance, etc. ) of myself, my spouse and dependants\*:

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given) Sr. Spouse Dependant-1 Dependnt-2 Dependant-3 No. Description Self Name (s) name Name etc. (wife) Shagufta (Daughter) (Father) (Mother) Parween Kahkashan Md Magubool Ruksana Begam Shagufta Cash Rs. 10000/-10000 NIL 2000 1000 Deposits in bank, **Financial Instutions** S.B.I. 10000/-B.O.1 NII. U.B.I. U.B.I. And Non-Banking 50000/-2000/-10000/-**Financial Companies Bonds**, Debentures and Share in (iii) NIL NIL NIL companies NIL NIL (iv) Other financial L.I.C. 550 LIC-1262 NIL NIL institution, NSS. QLY QLY NIL Postal Savings, LIC SBI RD-3000 Policies, etc. Month (v) Motor Vehicles (details of weight NIL NIL and value) NIL NIL NIL Jewellery (give (vi) details of weight and NIL Gold 50 Gm. Rs. value) Silver-50 Gm. NIL Gold-20 Gm. Silver 300 Gm. Silver-200 Gm. Other assets, such as values of (vii) NIL NIL claims/interests NIL NIL

Note: Value of Bonds/ share / Debentures as per the latest market value in stock Exchange in respect of listed companies and as per book in the case of non listed companies should be given.

Dependant here means a person substantially dependent on the income of employee.

## B. <u>Details of Immovable assets</u>

(Note :- Propertices in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name (s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
<b>(i)</b>	Agricultural Land -Location (s) -survey number (s) -Extent (Total measurement) -current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land -Location (s) -survey number (s) -Extent (Total measurement) -current market value	NIL	NIL	NIL	NIL	NIL
(iii) 	Buldings (commercial and residential) -Location (s) -survey /door -Extent (Total measurement) -current market value	NIL	NIL	NIL	NIL	NIL
(iv)	House /Apartments etc -Location (s) -survey /door -Extent (Total measurement) -current market value	NIL	NIL	NIL	5 Dhur	1 Kattha
(v)	Other (such as interest in property )	NIL	NIL	NIL	NIL	NIL

## 2. I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank/financial institutions (s) / Department (s)	Amount outstanding as or	
(a)	(i) Loans from Banks	S.B.I	798800	
	(ii) Loans from financial institutions	NIL	NIL	
	(iii) Government Dues : Dues to Departments dealing with Government accommodation	NIL	NIL	
	(b) dues to Departments dealing with supply of water	NIL	NIL	
	(c) dues to Departments dealing with supply of electricity	NIL	NIL	

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	(d) Dues to departments dealing with telephones	NIL	NIL
	(e) Dues to departments dealing with government transport (including aircraft and helecopters)	NIL	
	(f) Other dues, if any	NIL	NIL NIL
(b)	(i) Income Tax Including Surcharge [Also indicate the assessment year upto which Income Tax Return filed, Give also Permanent Account Number (PAN)]	PAN No. BKDPT7534C	NIL
L	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax Return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL.

C. Personal Deta	il	
GPF/CPF/PRAN NO.	ij	110174242867
Gender	:-	M (M/F)
Date of Birth	+	28/07/1994 (DD/MM/YYYY)
Class	:-	C (A/B/C)
Cadre		
	:-	DRIVER BIHAR LEGISLATIVE ASSEMBLY
		(Full Name e.g. B.A.S- Bihar Administrative Service B.S.S –Bihar Secretariate Service etc.)
Home District	:-	SAMASTIPUR
I hereby dec	lare th	nat the above details are true to the best of

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature... 770/(

Name of Employee :- MD TAUQUEER

Place :- PATNA

Designation :- DRIVER

Date :- .06/02/2024

Department :- BIHAR LEGISLATIVE ASSEMBLY

Note: please sign each page of the declaration. Asset declaration form a purpose of A4 size white paper with computer typed (single side) in prescribed formet.

ATO 17875 06.02.2024